



W.P.No.166 of 2022

WEB CO THE HON'BLE ACTING CHIEF JUSTICE
and
P.D.AUDIKEVALU,J.

Learned Additional Solicitor-
General appearing for the
respondents 1 and 2 prays for and
is granted three weeks' time to file
a counter to the writ petition.

Let the petition be listed after
three weeks.

List on 08.02.2022.

(M.N.B., ACJ.) (P.D.A., J.)
11.01.2022

kpl